

No. DSJ/EC/NHN/PF/2018-
Office of the District and Sessions Judge,
Sirmaur District at Nahan, HP.

Dated, Nahan the June 23, 2018.

CHARGE RELINQUISHMENT REPORT

I, S.C. Kainthla, District and Sessions Judge, Sirmaur District at Nahan, hereby relinquish the charge of the post as such today the 23rd June, 2018, in the afternoon, for availing 06 days earned leave w.e.f. 25-6-2018 to 30-6-2018 with permission to prefix 24-6-2018 and suffix 01-7-2018 being Sundays, sanction whereof is conveyed telephonically by the Registry of Hon'ble High Court of H.P. Shimla.

sd/-
(S.C. Kainthla)
District and Sessions Judge,
Sirmaur District at Nahan, HP.

Endst. No. DSJ/EC/NHN/PF/2018- 3189 Dated :- 23-6-2018

Copy for kind information is forwarded to :-

1. The Principal Private Secretary to Hon'ble the Chief Justice, Hon'ble High Court of H.P., Shimla.
2. The Registrar General, Hon'ble High Court of Himachal Pradesh, Shimla-1.
3. The Registrar (Vigilance), Hon'ble High Court of Himachal Pradesh, Shimla-1.
4. All the Judicial Officers in Sirmaur Civil & Sessions Division.
5. The Deputy Commissioner, Sirmaur District at Nahan, HP.
6. The Superintendent of Police, Sirmaur District at Nahan, HP.
7. The Presidents, Bar Association, Nahan, Paonta Sahib and Rajgarh.
8. The District Treasury Officer, Sirmaur District at Nahan, HP.
9. The Manager, State Bank of India, Nahan, HP.
10. The Manager, H.P. State Co-operative Bank, Nahan.
11. The Civil Nazir of this office.
12. The System Assistant of this office to upload the same on the website of this Court.
13. Guard file.

Cepanun
District and Sessions Judge,
Sirmaur District at Nahan, HP.